

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 1217 of 2018

(Dr. Mrs. Bratoti Moitra & Ors. Vs The State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : XX
For the Respondents : XX

13/ 19.04.2021 The matter relates to promotion.

Vide order dated 24.02.2021, the respondent-State was directed to file counter-affidavit, but the same has not been filed till date.

Further, three weeks time is granted to respondent-State for filing counter-affidavit.

Put up this case after three weeks.

(Dr. S.N. Pathak, J.)

punit/-